

(2024) 11 MAN CK 0019

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 349 Of 2021

Khaidem Muhindro Singh & Anr.

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: Nov. 22, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Judgement

Ahanthem Bimol Singh, J

On the joint prayer made by the counsel appearing for the parties, list this case again on 17-01-2025.

Earlier interim order shall continue till the next date.